

Metre Gauge line capacity which is also being enhanced by the provision of Centralised Traffic Control over the Bongaigaon-Gauhati section, are considered adequate to meet the transport requirements during the Fourth Plan almost fully. The capacity of 6000 Broad Gauge wagons, which will be available in the final stage, after the completion of the barrage and the rail link over it, will improve the position still further. The question of providing alternative arrangements does not, therefore, arise.

G.T. and Southern Express

2268. Dr. P. Srinivasan: Will the Minister of Railways be pleased to state:

(a) whether there are any proposals to speed up the long distance G.T. and Southern Express trains; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). No acceleration of the Grand Trunk Express trains is feasible at present, as no curtailment in the time required for speed restrictions imposed on account of a large number of developmental works, which are in progress on this route, is anticipated in the near future.

There is, however, a proposal to haul the Southern Express/Air-conditioned Express trains running between New Delhi and Madras, by diesel locomotives as soon as sufficient engines are available and maintenance facilities for these have been developed, and when this is done, some acceleration of these trains will be feasible.

पाकिस्तान द्वारा माल रोक लेना

2270. श्री श्रींकार लाल चेरवा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान ने

सिंधिया स्टाम सेव.वेशन कम्पन. लिमिटेड के कुछ जहाज पकड़ लिये हैं; और

(ख) यदि हां, तो कितने और उनमें कितना माल था ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) जी, हां ।

(ख) दो जहाज जिनमें 2,460 टन माल था ।

Junior Administrative Rank Officers on the N. Ry.

2271. Shri Buta Singh: Will the Minister of Railways be pleased to state:

(a) the total number of Junior Administrative rank officers of the Northern Railway against whom cases of corruption and malpractices have been received by the Vigilance Directorate of the Railway Board or Vigilance Directorate of the Home Ministry during 1965 so far;

(b) the action taken in each case; and

(c) the Department in which each officer is serving?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). During the period 1-1-1965 to 30-11-1965, six complaints or cases relating to Northern Railway Officers of the Junior Administrative Grade, were received in the Vigilance Directorate of the Ministry of Railways. A copy of one of these complaints had also been received by the Central Bureau of Investigation as also by the Central Vigilance Commission.

The officers involved in these complaints or cases belong to various departments as indicated below:—

Traffic (Transportation) & Commercial Department	2
Civil Engineering Department	1